

DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT OF NOVEL CORONA VIRUS.

DATE: 06/07/2020

1) Registrar General along with other Officers of the Registry talked to the District & Sessions Judges of the Judgeships of the State of Bihar on telephone and enquired about the prevailing situation in the District Courts. The details of the telephonic interaction made with the District & Sessions Judges are mentioned here-in-below:

i) **Araria:** System is reported to be running smoothly.

ii) **Aurangabad:** It has been reported through e-mail dated 6.7.2020 by the District & Sessions Judge that an information has been received from the Secretary, Bar Association along with Test Report that one Advocate Md. Javed Ahmed Khan has been found Corona positive. In this connection, Hon'ble Inspecting Judge has been apprised.

iii) **Ara:** System is reported to be running smoothly.

iv) **Banka:** System is reported to be running smoothly.

v) **Bhagalpur:** System is reported to be running smoothly.

vi) **Buxar:** System is reported to be running smoothly.

vii) **Begusarai:** System is reported to be running smoothly.

viii) **Darbhanga:** System is reported to be running smoothly.

ix) **East Champaran (Motihari):** System is reported to be running smoothly.

x) **Gopalganj:** System is reported to be running smoothly.

xi) Gaya: System is reported to be running smoothly.

xii) Hajipur: System is reported to be running smoothly.

xiii) Jamui: System is reported to be running smoothly.

xiv) Jehanabad: System is reported to be running smoothly.

xv) Kaimur (Bhabhua): System is reported to be running smoothly.

xvi) Katihar: System is reported to be running smoothly.

xvii) Khagaria: System is reported to be running smoothly.

xviii) Kishanganj: It is reported vide e-mail dated 4.7.2020 by the District & Sessions Judge that two staff namely Sri Kislay Kumar and Sri Jitendra Kumar of the Civil Court were found COVID positive. One of them namely Sri Kislay Kumar expired while taking to COVID -19 Center. His wife has also been found COVID positive. She has been kept in isolation in her house under medical guidance. Sri Jitendra Kumar has also been kept in isolation Unit. Random test of COVID virus of Civil Court's employees is reported to have been requested. All other essential steps are also reported to have been taken by him to combat the threat of pandemic. In this connection, Hon'ble Inspecting Judge has been apprised.

In continuation of the aforesaid e-mail, the District & Sessions Judge vide e-mail dated 5.7.2020 has further reported that as per information received from the Civil Surgeon, one more Civil Court employee and two Advocates have been found Corona positive. In this connection also, Hon'ble Inspection Judge has been apprised.

xix) Lakhisaria: System is reported to be running smoothly.

xx) Madhepura: System is reported to be running smoothly.

xxi) Munger: System is reported to be running smoothly.

xxii) Muzaffarpur: System is reported to be running smoothly.

xxiii) Madhubani: System is reported to be running smoothly.

xxiv) Nalanda: It has been reported vide e-mail dated 6.7.2020 by the District & Sessions Judge (I/C) that nine staff of the Civil Court have been found Corona positive and they have been kept by the District Administration in isolation Center. Hence, all Courts are being held through virtual mode. It has also been reported that the Bar Association of Sub-divisional Court, Hilsa, has declared that on account of one Advocate found to be Corona positive, it shall remain completely closed from 6.7.2020 to 20.7.2020 and none of the Advocates shall work in physical mode. He has also reported that all preventive measures have been adopted at his end to combat the threat of pandemic. In this connection, Hon'ble Inspecting Judge has been apprised.

In continuation of the aforesaid mail, the District & Sessions Judge (I/c) vide e-mail dated 6.7.2020 has reported that in view of the spread of pandemic the Bar Members will abstain from judicial work both physical and virtual mode from 6.7.2020 to 11.7.2020. In this connection Hon'ble Inspecting Judge has also been apprised.

xxv) Nawada: System is reported to be running smoothly.

xxvi) Patna: It has been reported vide e-mail dated 5.7.2020 by the District & Sessions Judge that one Class IV staff of the Court of Additional District & Sessions Judge, Danapur, has been found corona positive. Hence, physical Courts at Civil Court, Patna Sadar, as well as Sub divisional Courts at Danapur and Patna City have been suspended for 6.7.2020 & 7.7.2020 for sanitization and other preventive measures to combat the threat of pandemic. Urgent matters have been directed to be heard through virtual mode. In this connection, Hon'ble Inspecting Judge has been apprised.

xxvii) Purnia: System is reported to be running smoothly.

xxviii) **Saharsa**: System is reported to be running smoothly.

xxix) **Samastipur**: System is reported to be running smoothly.

xxx) **Sasaram**: System is reported to be running smoothly.

xxxi) **Sheikhpura**: System is reported to be running smoothly.

xxxii) **Sheohar**: System is reported to be running smoothly.

xxxiii) **Sitamarhi**: System is reported to be running smoothly.

xxxiv) **Siwan**: System is reported to be running smoothly.

xxxv) **Supaul**: System is reported to be running smoothly.

xxxvi) **Saran**: It has been reported vide e-mail letter dated 5.7.2020 by the District & Sessions Judge that he has received mail from the Court Manager Sri Amarshi Ray that he has been found COVID positive. In this connection, Hon'ble Inspecting Judge has been apprised.

xxxvii) **West Champaran**: System is reported to be running smoothly.

2) The number of cases mentioned in writing on E-mail ID provided for urgent hearing and the number of prayers allowed by Hon'ble Mr. Justice Dinesh Kumar Singh and Hon'ble Mr. Justice Hemant Kumar Srivastava along with the total cases listed today as well as filed through e-filing today are hereunder in the table below:

Number of cases mentioned in writing on Email-Id- ementioning.phc- bih@gov.in	Number of cases allowed	Total no. of cases listed before the Hon'ble Court for hearing through video-conferencing	Total no. of cases filed before the Hon'ble Court through e-filing	No. Of cases pending for scrutiny filed through e-filing
618	503	3648	118	52

3) Registrar General and other officers of the Registry made inspection of the campus of the Patna High Court. As reported by the Court Officer, no dead crow/bird has been found in and around the campus.

4) Registrar General enquired from the Doctors of the Primary Health Centre, Patna High Court, about the number of patients who came to the Hospital. It was reported that thirty four patients came to the Hospital, who were duly attended but none was having any symptom of COVID - 19.

